

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**CORRIGENDUM**

Dated Shillong, 31<sup>st</sup> March, 2020.

**No. LJ(B). 53/93/544**– In furtherance to the Notification No.LJ(B)53/93/525 dated 30<sup>th</sup> March, 2020 the designation of the 2 (two) Officers appearing at Sl.9 and 10 respectively may be read as follows,-

“ ...

Sl. No	Name of the Officer	Designation
9.	<b>Shri.G.Rani</b>	Asst. Director Border Area Development Office, Jowai
10.	<b>Shri.E.Lyngdoh</b>	Research Officer, Planning Branch, Dc's Office, Jowai

...”;

instead as under :-

“ ...

Sl.No.	Name of the Officer	Designation
9.	<b>Shri. G.Rani</b>	District Agriculture Officer, Jowai
10.	<b>Shri.E.Lyngdoh</b>	E.E.,PWD North Division, Jowai

...”.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/544-A**      **Dated Shillong, the 31<sup>st</sup> March, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to letter No.LO/COVID-19/2020/23 Dtd. 31<sup>st</sup> March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.